

2. The Planning Commission shall monitor the progress of SCSP and TSP at the time of the half yearly and annual performance reviews of the Ministries/Departments.
3. The nodal dedicated unit should ensure that funds are released to the concerned implementing agency in a timely fashion and should ensure immediate release of funds to the field level implementing agencies. Any lapse on the part of field level implementing agencies in timely utilization of funds and proper implementation of the schemes may be viewed seriously.
4. Ministries of Social Justice and Empowerment and Tribal Affairs may be involved in the process of finalization of Annual Plans of the Central Ministries/Departments.
5. Evaluation of the impact of various development schemes implementation under SCSP and TSP, on the socio-economic conditions of SCs and STs should be conducted by the Central Ministries/Departments on regular basis. Dissemination of information to SCs and STs in the country about the schemes/programmes available for their development will be the responsibility of the nodal dedicated unit of SC and ST in the Ministry. The dedicated unit of SC and ST may also ensure the follow up of the schemes implemented and maintenance of proper records on assets created under SCSP and TSP in the Ministry.

Plan allocation towards SCSP and TSP

1429. SHRI PRAVEEN RASHTRAPAL : Will the PRIME MINISTER be pleased to state:

(a) the guidelines that were issued by Planning Commission to the Central Ministries for Plan allocation towards Scheduled Caste Sub Plan (SCSP) and Tribal Sub Plan (TSP);

(b) the details of revised expenditure amount for Financial Year 2007-08 and 2008-09 in the Union Budget; and

(c) the details of Scheduled Caste Sub Plan and Tribal Sub Plan made by various Central Ministries during above Financial Years?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI V. NARAYANASAMY): (a) Yes, Sir. Guide lines were issued in 2006 for allocation towards Scheduled Caste Sub-Plan (SCSP) and Tribal Sub-Plan (TSP) by the Planning Commission to Central Ministries/Departments. As per the guidelines all the Central Ministries/Departments have been requested to earmark funds under SCSP and TSP from the Plan outlay at least in the proportion of SC and ST population to the total population of the country.

(b) and (c) Revised expenditure figures are not provided in the Union Budget. However, Revised Estimates for the years 2007-08 and 2008-09 under SCSP and TSP as provided in the Union Budget for the years 2008-09 and 2009-2010 are given in Statement 21 at pages 65-70 in the Expenditure Budget 2008-09 (Vol. I) February, 2008 and Statement 21 at pages 69-76 in the Expenditure Budget 2009-2010 (Vol. I) July, 2009 respectively.